

**THE HIGH COURT OF KERALA**

Kochi - 682 031  
Dated – 01-01-2018

**PROCEEDINGS**

Judiciary – Transfer and Postings of District Judges-Orders issued

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Read:High Court Order No.A5-21468/2015(1) dated 01-01-2018.

**ORDER NO. B1(A) 62/2017**

1. Sri.N.Anil Kumar,District & Sessions Judge,Ernakulam is appointed as Registrar General, High Court of Kerala on deputation basis as per the High Court Order read above. He will hand over the charge of his office to Sri.Kauser Edappagath, Spl.Judge(SPE/CBI)-II/Addl.DJ-IV,Ernakulam(Officer at Sl.No.2) and take charge as Registrar General from Sri.K Babu, the Registrar General-in-charge, High Court of Kerala.

2. Sri.Kauser Edappagath,Spl.Judge(SPE/CBI)-II/Additional District Judges -IV, Ernakulam is posted as District & Sessions Judge, Ernakulam. The officer will take charge as District & Sessions Judge, Ernakulam from the officer at Sl.No.1.

The Officer will hold the full additional charge of Spl.Judge(SPE/CBI)-II/Addl.District Judge-IV, Ernakulam, until further orders.

3. Sri.K.Haripal, District Judge,Thiruvananthapuram is appointed as Registrar(Subordinate Judiciary), High Court of Kerala on deputation basis as per the High Court order read above. The officer will hand over the charge of his office to the Addl.District Judge-I,Thiruvananthapuram and proceed to take charge as Registrar(Subordinate Judiciary), High Court of Kerala from Sri.K Babu, Registrar (Subordinate Judiciary), High Court of Kerala.

4. Sri.K Babu, District Judge on Deputation as Registrar (Subordinate Judiciary), High Court of Kerala is repatriated to the Subordinate Judiciary. On relief from the present post the officer is posted as District & Sessions Judge, Thiruvananthapuram.

The Officer will hand over the charge of his office to the Officer at Sl.No.3 and proceed to take charge as District & Sessions Judge, Thiruvananthapuram from Addl.District Judge - I, Thiruvananthapuram.



5. Sri.C. Jayachandran, Addl.District Judge(Sooryanelli cases), Kottayam is transferred and posted as District & Sessions Judge, Kollam. The Officer will hand over the charge of his office to the Addl.District Judge-IV/Addl.MACT, Kottayam and proceed to take charge as District & Sessions Judge, Kollam from Addl.District Judge-V/Addl MACT, Kollam.

6. Sri. A.Badharudeen, District & Sessions Judge, Manjeri is transferred and posted as District & Sessions Judge,Thrissur. The Officer will hand over the charge of his office to Additional District Judge-I/Addl MACT, Manjeri and proceed to take charge as District & Sessions Judge,Thrissur from Addl.District Judge-I/ Addl.MACT, Thrissur.

7. Sri.Suresh Kumar Paul, Spl.Judge(SC/ST(POA)Act) cases, Manjeri is transferred and posted as District & Sessions Judge, Manjeri. The officer will hand over the charge of his office to the Addl.District Judge-II/Addl.MACT, Manjeri and take charge as District & Sessions Judge, Manjeri from the Additional District Judge-I/ Addl MACT, Manjeri

All the above postings will come into force with effect from 08-01-2018 and are subject to the final decision of the Writ Petition(C) Nos.40043, 40046 and 40069/2017, pending before the High Court of Kerala.

The officers at Sl.Nos.2,4,5 ,6 and 7 are eligible for Special Pay for extra Administrative work @ Rs.3750 per month in their new post.

The officers at Sl.Nos.3 to 6 are eligible for transfer grant and joining time. The officers at Sl.Nos. 1,2 and 7 are not eligible for joining time, but are eligible for transfer grant admissible as per the relevant rules, if change of residence is involved.



( By Order )

K Babu  
Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (7 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.

The Additional Chief Secretary to Govt.Home(C) Dept.,  
Thiruvananthapuram(With C/L)  
The District Judges of Ernakulam, Thiruvananthapuram, Kollam, Manjeri &  
Thrissur  
The Addl.District Judge-V/Addl.MACT,Kollam  
The Spl. Judge(SPE/CBI)-II/Addl.DJ-IV, Ernakulam  
The Addl.District Judge-I,Thiruvananthapuram  
The Addl.District Judge-IV/Addl.MACT,Kottayam.  
The Addl.District Judge-I/ Addl.MACT,Thrissur.  
The Addl.District Judge- I & II/Addl.MACT,Manjeri  
The Confidential Assistants to the Registrars, High Court  
The Finance Wing, High Court.  
The B2(A), B3(A), B3(B), B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell,  
E-courts cell & IT section, High Court.  
The Kerala Judicial Academy, Athani, Aluva.  
The Administrative Records Section (2 copies)

Copy to:

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The Honourable Judges

